

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.5670
TO BE ANSWERED ON THE 7TH APRIL, 2017
UN PEACE KEEPING TROOPS

5670. SHRI DHARAM VIRA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether India is the second largest contributor among all United Nations (UN) peace keeping troop contributors;
- (b) if so, the details thereof along with the amount the UN owes India for contribution towards peace keeping operations including troops, personnel and equipment;
- (c) the measures taken or being proposed by the Government to get the timely reimbursement of such contribution from the UN;
- (d) whether the Government proposes to cut down the share of peace keeping force to the UN; and
- (e) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (c): Yes, Madam. India is currently the second largest Troop Contributor Country among all UN peacekeeping troop contributors. Presently, India is providing 6891 Indian Army and 782 Police personnel in eleven UN missions and two UN offices.

As on 31st January, 2017, UN owes 74.62 million USD to India for contribution towards peacekeeping operations including troops and equipment. Reimbursement for UN peacekeeping missions is an on-going process. The claims are settled by the UN after due verification and as per established accounting procedures.

The payment of outstanding dues is constantly pursued with the UN through the Permanent Mission of India, New York and visits by special teams from time to time.

(d) & (e): No, Madam.
